

NOTIFICATION No. 123 /2021

The following changes are effected in the Sitting Arrangements in the Principal Seat at Madras and Madurai Bench of Madras High Court from **4-6-2021 to 11-6-2021**.

I. Principal Seat at Madras

i. From 4-6-2021 to 8-6-2021

Hon'ble Mr. Justice M. Sundar will take up Anticipatory Bail petitions in the pre-lunch session and will take up all Single Bench Appellate Side and Original Side matters in the post-lunch session.

ii. From 9-6-2021 to 11-6-2021

Hon'ble Mr. Justice Abdul Quddhose will take up Anticipatory Bail petitions in the pre-lunch session and will take up all Single Bench Appellate Side and Original Side matters in the post-lunch session.

II. Madurai Bench of Madras High Court

i. From 4-6-2021 to 7-6-2021

Hon'ble Mr. Justice N. Anand Venkatesh will take up Anticipatory Bail petitions in the pre-lunch session and will take up all Single Bench Civil Side matters in the post-lunch session.

ii. From 8-6-2021 to 11-6-2021

Hon'ble Mr. Justice G. R. Swaminathan will take up Anticipatory Bail petitions in the pre-lunch session and will take up all Single Bench Civil Side matters in the post-lunch session.

//BY ORDER OF THE HON'BLE THE CHIEF JUSTICE//

**High Court, Madras
Dated: 03-06-2021**

**M.N.SENTHIL KUMAR
Registrar (Judicial)**